

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2221
ANSWERED ON:10.03.2010
PENDING CASES IN CBI
Mahtab Shri Bhartruhari

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the number of cases pending with the CBI are mounting day by day;
- (b) if so, the number of pending cases with the CBI as on date;
- (c) whether the reasons for the huge pendency of cases with the CBI have been examined by the Government; and
- (d) If so, the details thereof and the steps taken by the Government towards clearance of these cases in a time-bound manner?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a)&(b): No, Sir. Number of cases pending investigation in the CBI during last three years is as under:

Period	Number of cases
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31.12.2007	1143
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31.12.2008	1005
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31.12.2009	988
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(c)&(d): Yes, Sir. The main reasons are time taken in collection and scrutiny of voluminous documents, examination of large number of witnesses, scientific and forensic examination of exhibits, obtaining expert advice and shortage of officers at the level of Supdt. of Police, Dy.SP etc.

Government has taken several steps to reduce the pendency. These steps, inter-alia, are :

- (i) Implementation of information technology tools and services for speedier documentation and communication;
- (ii) Modernisation of laboratories and facilities for scientific examination;
- (iii) Improvement of training infrastructure to enhance the skills for investigation;
- (iv) Delegation of enhanced administrative and financial powers to improve efficiency and decision making; and
- (v) Giving one-time relaxation for filling up deputational posts of SPs / Dy. SPs by way of promotion.